

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/99(KB)2022
IA(I.B.C)/1414(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	UNITED BREWERIES LIMITED VS CELEBRITY BREWERIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For Operational Creditor

Mr. Ratnanko Banerji, Sr. Adv.

Ms. Ashika Daga, Adv.

Mr. Kanishk Kejriwal, Adv.

Mr. Aayush Lakhotia, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **23.08.2024**.

**Satyajit Roy
(Court Officer)**